

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 1707  
TO BE ANSWERED ON 06.03.2018**

**TOP CLASS EDUCATION SCHEME FOR SC STUDENTS**

**1707. SHRI RAJENDRA AGRAWAL:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government proposes to amend the income eligibility criteria for availing scholarship under Top Class Education Scheme for SC students;
- (b) if so the details thereof; and
- (c) the details of the estimated increase in the number of SC students to avail the benefit due to the proposed amendment?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

(a) & (b): The ceiling of total annual family income from all sources under the scheme has been increased from Rs.4.50 lakh to Rs.6.00 lakh which will be effective from the academic year 2018-19.

(c): No such data is available.

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